

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2640**  
TO BE ANSWERED ON: 11.08.2023

**PLI SCHEMES FOR LARGE SCALE ELECTRONICS MANUFACTURING**

**2640. SHRI PRAMOD TIWARI:**

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) the status/development of the Production-Linked Incentives (PLI) Schemes for large scale electronics manufacturing;
- (b) whether Government is taking any cognizance of the fair quality and fair trade of the domestic products to the consumers and if so, the details thereof; and
- (c) whether Government is implementing any policy to substantiate the relief to the consumers as well and if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

(a): Government of India's goal is to broaden and deepen the country's electronic manufacturing ecosystem as well as increase India's participation in electronics Global Value Chains (GVCs). To boost domestic manufacturing and attract investment in mobile phones value chain including electronic components and semiconductor packaging, Production Linked Incentive Scheme (PLI) for Large Scale Electronics Manufacturing was notified on 01.04.2020. The scheme extends an incentive of 3% to 6% on incremental sales (over base year) of goods manufactured in India and covered under target segments viz. Mobile Phones and specified Electronic Components, to eligible companies, for a period of 5 years. During the scheme tenure, the scheme is expected to contribute investment of INR 7,000 crore, production of INR 8,12,550 crore, exports of INR 4,87,530 crore and generated employment of 2,00,000 (direct jobs).

32 applicants are approved under the Scheme. 16 companies were approved in Round-1 (10 companies for Mobile Phones (5 Domestic and 5 Global) and 6 companies for Specified Electronic Components), and 16 companies were approved in Round 2 for Specified Electronic Components.

The current status as on June 2023 under the PLI Scheme for Large Scale Electronics Manufacturing is below:

Category	Projected for 5 Years	Target FY 2023-24 (Cumulative)	Actual Reported (Cumulative) till June 2023
<b>Investment</b> (INR Crore)	7,000	5,488	6,887
<b>Production</b> (INR Crore)	8,12,550	4,39,705	3,30,612
<b>Exports</b> (INR Crore)	4,87,530	2,63,823	1,56,051
<b>Employment</b> (Direct Jobs)	2,00,000	1,36,410	62,173

(b): To improve quality of electronic goods manufactured or imported into the country, Ministry of Electronics and Information Technology has notified "Electronics and Information technology Goods (Requirement of Compulsory Registration) Order, 2021" erstwhile "Electronics and Information technology Goods (Requirement of Compulsory Registration) Order, 2012". The notification mandates for compulsory compliance for manufacture or store for sale, import, sell or distribute of notified electronic goods or articles to corresponding Indian standards. Under this Order, Ministry has notified 64 electronic goods or articles for mandatory compliance. The list of notified electronic goods or articles are at Annexure I.

In addition, the Central Consumer Protection Authority (CCPA) has been established under the Consumer Protection Act, 2019 to regulate matters relating to unfair trade practices for protecting the rights of consumers.

(c): Under the Consumer Protection Act, 2019, the District, State and National Consumer Disputes Redressal Commissions have been set up to provide speedy, inexpensive, and effective redressal of consumer grievances in case of violation of consumer rights. Further, the Central Consumer Protection Authority (CCPA) has been established under the Act to regulate matters relating to violation of rights of consumers, and false or misleading advertisements which are prejudicial to the interests of public and consumers and to promote, protect and enforce the rights of consumers as a class.

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## List of Items Notified under Compulsory Registration Order – Phase I to Phase VI

S.No.	Notified Items	Indian Standards Number (IS No.)	Date of Coming into effect
		<b>Phase I</b>	
1	Electronic Games (Video)	IS 616:2010	03rd July,2013
2	Laptop/Notebook/Tablets	IS 13252(Part 1):2010	03rd July,2013
3	Plasma/ LCD/LED Television of screen size 32” or above	IS 616:2010	03rd July,2013
4	Optical disc players with built in amplifiers or input power 200w and above	IS 616:2010	03rd July,2013
5	Microwave Ovens	IS 302-2-25:2014	03rd July,2013
6	Visual Display Units, Video Monitors of screen size 32” and above	IS 13252(Part 1):2010	03rd July, 2013
7	Printers, Plotters	IS 13252(Part 1):2010	03rd July,2013
8	Scanners	IS 13252(Part 1):2010	03rd July,2013
9	Wireless Keyboards	IS 13252(Part 1):2010	03rd July,2013
10	Telephone Answering Machine	IS 13252(Part 1):2010	03rd July,2013
11	Amplifiers with input power 2000w and above	IS 616:2010	03rd July,2013
12	Electronic Musical Systems with input power 2000w and above	IS 616:2010	03rd July,2013
13	Electronics clocks with Mains powers	IS 302-2-26:2014	03rd July,2013
14	Set Top Box	IS 13252(Part 1):2010	03rd July,2013
15	Automatic Data Processing Machine	IS 13252(Part 1):2010	03rd July,2013
		<b>Phase-II</b>	
16	Power Adaptors for IT Equipment	IS 13252(Part 1):2010	01st December,2015
17	Power Adaptors for Audio, Video & Similar Electronic Apparatus	IS 616:2010	01st December,2015
18	UPS/Invertors of rating $\leq$ 5kVA	IS 16242(Part 1):2014	01st March,2016
19	DC or AC Supplied Electronic	IS 15885(Part 2/Sec 13):2012	01st December,2015
	Control gear for LED Modules		
20	Sealed Secondary Cells / Batteries containing Alkaline or other non-acid Electrolytes for use in portable applications	IS 16046:2015	01st June,2016
21	Fixed General Purpose LED Luminaires	IS 10322(Part 5/Sec 1):2012	01st March,2016
22	Self-Ballasted LED Lamps for General Lighting Services	IS 16102(Part 1):2012	13th September,2015
23	Mobile Phones	IS 13252(Part 1):2010	13th September,2015
24	Cash Registers	IS 13252(Part 1):2010	13th May,2015
25	Point of Sale Terminals	IS 13252(Part 1):2010	13th May,2015

26	Copying Machines / Duplicators	IS 13252(Part 1):2010	13th May,2015
27	Smart Card Readers	IS 13252(Part 1):2010	13th May,2015
28	Mail Processing Machines / Postage Machines / Franking Machines	IS 13252(Part 1):2010	13th May,2015
29	Passport Reader	IS 13252(Part 1):2010	13th May,2015
30	Power Banks for use in Portable Applications	IS 13252(Part 1):2010	13th May,2015
31	Indian Language Support for Mobile Phone Handsets	IS 16333 (Part 3):2016	01st May, 2018
		<b>Phase -III</b>	
32	Recessed LED Luminaries	IS 10322 (Part 5/Section 2):2012	23rd May, 2018
33	LED Luminaires for Road and Street lighting	IS 10322 (Part 5/Section 3): 2012	23rd May, 2018
34	LED Flood Lights	IS 10322 (Part 5/Section 5):2013	23rd May, 2018
35	LED Hand lamps	IS 10322 (Part 5/Section 6):2013	23rd May, 2018
36	LED Lighting Chains	IS 10322 (Part 5/Section 7):2013	23rd May, 2018
37	LED Luminaires for Emergency Lighting	IS 10322 (Part 5/Section 8):2013	23rd May, 2018
38	UPS/Inverters of rating $\leq$ 10kVA	IS 16242 (Part 1):2014	23rd May, 2018
39	Plasma/ LCD/LED Television of screen size up-to 32"	IS 616:2010	23rd May, 2018
40	Visual Display Units, Video Monitors of screen size up-to 32"	IS 13252 (Part 1):2010	23rd May, 2018
41	CCTV Cameras/CCTV Recorders	IS 13252 (Part 1):2010	23rd May, 2018
42	Adapters for household and similar electrical appliances	IS 302 (Part 1): 2008	23rd May, 2018
43	USB driven Barcode readers, barcode scanners, Iris scanners, Optical fingerprint scanners	IS 13252 (Part 1):2010	23rd May, 2018
44	Smart watches	IS 13252 (Part 1):2010	23rd May, 2018
		<b>Phase-IV</b>	
45	Standalone LED Modules for General Lighting	IS 16103: Part 1: 2012	01st April, 2021
46	Lighting Chain (Rope Lights)	IS 10322: Part 5 Section 9: 2017	01st April, 2021
47	Keyboard	IS 13252: Part 1 :2010	01st April, 2021
48	Induction Stove	IS 302: Part 2: Section 6: 2009	01st April, 2021
49	Automatic Teller Cash dispensing machines	IS 13252 Part 1 :2010	01st April, 2021
50	USB Type External Hard Disk Drive	IS 13252 Part 1 :2010	01st April, 2021
51	Wireless Headphone and Earphone	IS 616: 2017	01st April, 2021
52	USB Type External SolidState Storage Devices (above 256 GB capacity)	IS 13252 Part 1 :2010	01st April, 2021

53	Electronic Musical System with input power below 200 Watts	IS 616: 2017	01st April, 2021
54	Standalone Switch Mode Power Supplies (SMPS) with output voltage 48 V (max)	IS 13252 Part 1 :2010	01st April, 2021
55	Television other than Plasma/ LCD/LED TVs	IS 616: 2017	01st April, 2021
56	Rice Cooker	IS 302: Part 2: Section 15: 2009	01st April, 2021
		Phase-V	
57	Wireless microphone	IS 616:2017	01st October, 2021
58	Digital Camera	IS 13252 (Part 1): 2010	01st October, 2021
59	Video Camera	IS 616:2017	01st October, 2021
60	Webcam (Finished Product)	IS 616:2017	01st October, 2021
61	Smart Speakers (with and without Display)	IS 616:2017	01st October, 2021
62	Dimmers for LED products	IS 60669-2-1: 2008.	01st October, 2021
63	Bluetooth speakers	IS 616:2017	01st October, 2021
		Phase VI	
64	Television Sets	IS 18112:2022	26 <sup>th</sup> April, 2025*

\* Scheduled

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